


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	Hearing	621A	VRAR Ramakrishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ROHAN RATASEKARAN for S.R. RAGHUNATHAN	Counsel for Petitioner	

Junior counsel for petitioner is present. Counsel for respondents is present. Heard the counsel for respondents. He has filed order copy of the Hon'ble High Court of Madras. He has also filed copy of the order of Hon'ble High Court of Karnataka. Besides, he has filed synopsis and oral arguments. Junior counsel for petitioner requested time to give reply and requested to call this matter on 07.07.2017.

Hence, call this case on 07.07.2017 for giving reply by the counsel for petitioner.


MEMBER (J)


MEMBER (T)